NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/66/ (IB)/2017

NAME OF THE PETITIONER(S)

: ICICI BANK LTD

NAME OF THE RESPONDENT(S)

: ELKEMET PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. RAMESH PETIFIOUS

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The The counsel for petitioner is Registry is directed to issue notice to the respondent. directed to issue private notice to the respondent. He is also directed to file the proof of sending and effecting the service on respondent, by way of an affidavit. Put up on

30.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ)

(MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

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